

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 473/GT/2014**

**Coram:**

**Shri Gireesh B. Pradhan, Chairperson**

**Shri A.K. Singhal, Member**

**Shri A.S. Bakshi, Member**

**Dr. M.K Iyer, Member**

**Date of order: 12<sup>th</sup> June, 2017**

**In the matter of**

Suo motu Review of order dated 10.2.2017 in Petition No. 473/GT/2014

**And**

**In the matter of**

Revision of tariff of NLC Thermal Power Station II Stage-I (630 MW) and Stage-II (840 MW) on account of additional capital expenditure incurred for the period from 1.4.2009 to 31.3.2014- Truing- up of annual fixed charges determined by Order dated 27.6.2011 in Petition No. 231/2009 and Order dated 25.6.2013 in Petition No. 17/RP/2011.

**And**

**In the matter of**

Neyveli Lignite Corporation Limited  
Neyveli House, 135, EVR Periyar Road,  
Kilpauk, Chennai – 600010

**.....Petitioner**

Vs

1. Tamil Nadu Generation and Distribution Company Ltd  
800, Anna Salai, Chennai – 600002
2. Power Company of Karnataka Ltd.  
KPTCL Building, KaveriBhavan,  
K.G.Road, Bangalore – 560009
3. Bangalore Electricity Supply Co. Ltd.  
KR Circle, Bangalore – 560001
4. Mangalore Electricity Supply Co. Ltd.  
Paradigm Plaza, AB Shetty Circle, Mangalore-575001
5. Gulbarga Electricity Supply Co. Ltd.  
Station Main Road, Gulbarga-585102



6. Hubli Electricity Supply Co. Ltd.  
Corporate Office, Navanagar,  
PB Road Hubli-580025
7. Chamundeshwari Electricity Supply Corporation Ltd.  
Corporate Office, No.927, LJ Avenue,  
New KantarajaUrs Road, Saraswathipuram, Mysore-570009
8. Kerala State Electricity Board Ltd.  
VaidyuthiBavanam, Pattom  
Thiruvananthapuram-695004
9. Puducherry Electricity Department  
137, NSC Bose Salai,  
Puducherry – 605001
10. Transmission Corporation of Andhra Pradesh  
Vidyut Soudha, Khairatabad  
Hyderabad- 500082
11. Transmission Corporation of Telangana  
Vidyut Soudha, Khairatabad  
Hyderabad- 500082

.....Respondents

### ORDER

The Petitioner, Neyveli Lignite Corporation (NLC) had filed this petition for revision of annual fixed charges and energy charges for the period 2009-14 in respect of NLC TPS-II, Stage-I (630 MW) and Stage-II (840 MW) (the generating station) after truing- up exercise, based on Regulation 6 of the 2009 Tariff Regulations for the period from 1.4.2009 to 31.3.2014 and the Commission vide order dated 10.2.2017 had determined the annual fixed charges.

2. The closing capital cost allowed for Stage-I of the generating station for the period 2009-14 vide para 51 of the order dated 10.2.2017 is as under:

#### Stage-I

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Opening capital cost (A)	61735.60	61740.40	61740.40	61774.72	61155.19
Additional capital expenditure allowed (B)	4.80	0.00	34.32	0.00	0.00
Capital spares de-capitalized but not furnished (C)	0.00	0.00	0.00	-619.53	0.00
Deletion/ sold assets (D)	0.00	0.00	0.00	0.00	(-)29131.98
Total Additional Capital Expenditure allowed E=(B+C+D)	4.80	0.00	34.32	(-)619.53	0.00
<b>Closing capital cost (A+E)</b>	<b>61740.40</b>	<b>61740.40</b>	<b>61774.72</b>	<b>61155.19</b>	<b>61155.19</b>



2. It is noticed that inadvertent typographical error had crept in the said order dated 10.2.2017 with regard to the closing capital cost amount for 2013-14 for Stage-I wherein, the amount was indicated as ₹61155.19 lakh instead of ₹32023.21 lakh. This error is required to be rectified. Accordingly, in exercise of the power under Regulation 103 A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2009, the closing capital cost amount for Stage-I in 2013-14 is corrected as **₹32023.21 lakh**. However, there is no change in the annual fixed charges allowed for the generating station for the period 2009-14 vide order dated 10.2.2017.

3. Except for the above, all other terms of the order remain unchanged.

**Sd/-**  
**(Dr. M.K.Iyer)**  
**Member**

**Sd/-**  
**(A. S. Bakshi)**  
**Member**

**Sd/-**  
**(A. K. Singhal)**  
**Member**

**Sd/-**  
**(Gireesh B. Pradhan)**  
**Chairperson**

